

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE & COMPANY AFFAIRS. (SHRI RANGARAJAN KUMARAMANGALAM): (a) Yes, while Government have received some complaints occasionally about loss of art pieces, no complaint has been received regarding

bungling in the purchase of works of art.

(b) Yes, Sir.

(c) The following exhibitions have been sent under the aegis of Festival of India and Cultural Exchange Programmes during the last three years i.e. 1988-89, 1989-90 and 1990-91:

| <i>Year</i> | <i>Name of the exhibition and period</i> | <i>Name of the Country where sent</i> |
|-------------|---|---------------------------------------|
| 1988-89 | i) Silk Road exposition (24.4.88 to 4.9.88) | Japan |
| | ii) Indian Miniature paintings (June 1988 to September 1986) | Bulgaria |
| 1989-90 | NIL | |
| 1990-91 | NIL | |

(d) Yes, Sir.

(e) Officials connected with the work of exhibition are sent abroad.

(f) Yes, Sir.

(g) Does not arise.

[*Translation*]

Madhya Pradesh Bega Development Authority.

6322. SHRI MOHAN LAL JHIKRAM: Will the Minister of WELFARE be pleased to state:

(a) the annual amount spent by Union and state Government on Madhya Pradesh Bega Development Authority for development;

(b) the year-wise details of the funds released and expenditure incurred since the authority came into existence;

(c) the details of financial and educational progress made in Bega; and

(d) whether the office of Bega authority is located in Bega chak or outside in Dindori hundred kilometres away from Bega chak and if so, the reasons therefor?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b). After constituting Baiga Development Authority in 1978, the allotments released by the State Government to the Authority and the expenditure incurred by it are as follows. These allocations were received from the Government of India under special Central Assistance:-

(Rs. in Lakhs)

| <i>Year</i> | <i>Amount allocated</i> | <i>Expenditure</i> |
|--------------|---------------------------------|--------------------|
| 1978-79 | 5.50 | 1.50 |
| 1979-80 | 12.00 | 2.96 |
| 1980-81 | 3.88 | 2.10 |
| 1981-82 | 9.60 | 5.00 |
| 1982-83 | - | 3.16 |
| 1983-84 | - | 2.47 |
| 1984-85 | 28.69 | 7.24 |
| 1985-86 | 26.66 | 25.10 |
| 1986-87 | 28.00 | 22.33 |
| 1987-88 | 5.00 | 20.49 |
| 1988-89 | 68.00 | 45.76 |
| 1989-90 | (-) 98.36 | 38.52 |
| | (Deposited Under Civil Deposit) | |
| 1990-91 | 244.36 | 98.91 |
| Total | 411.96 | 275.54 |

In addition to the above amount, the year-wise allocations for drinking water under Article 275 (1) of the Constitution as made by the Government of India and the expenditure incurred by the Baiga Development Authority are as follows:

(Rs. in Lakhs)

| <i>Year</i> | <i>Amount allocated</i> | <i>Expenditure</i> |
|--------------|-------------------------|--------------------|
| 1987-88 | 105.55 | 20.00 |
| 1988-89 | 58.50 | 6.30 |
| 1989-90 | 54.985 | 40.00 |
| 1990-91 | 169.985 | 84.30 |
| Total | 389.02 | 150.60 |

(c): Financial position is already given in reply to part (a) and (b) of this question. Educational progress is indicated below:-

- (i) 50 Ashram Schools and 170 Prematric Hostels are being run in the area of Baiga Development Authority benefiting the Baiga children also.
- (ii) 8 Ashram schools have been opened exclusively for Baiga children.
- (iii) Since the literacy percentage is below 5% among the Baigas in the area of 10 T.D. Blocks, the State scholarship is given at the higher rate to the Baiga students to attend higher classes. The increased rates of scholarships are as below:-

| <i>Class</i> | <i>Male</i> | <i>Female</i> |
|--------------|-------------|-----------------|
| 6 to 8 | 40.00 | 40.00 per month |
| 9 to 10 | 50.00 | 50.00 per month |

- (iv) In order to encourage female education among Baigas, cash prize of Rs.250/- is also given to every Baiga girl student, who passes V board examination.

(d): Since the area of operation of Baiga Development Authority covers 1216 villages in Mandla, Balaghat, Rajnandgaon, shahdol and Bilaspur districts, the office of Baiga Development Authority is kept in Dindori in Mandla District (Approximately 100 K.M. from Baiga Chak keeping in view of entire Baiga predominant area). Baiga Chak in Mandla district has only 52 villages.

Allotment of Land

6323. SHRI RAM SARAN YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the normal procedure for the allotment of Union Government land on lease to co-operative societies in Uttar Pradesh;

(b) whether there is any anomaly in it; and

(c) if so, the steps taken to remove it?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). Information in this regard is being collected from the various Ministries of the Government of India and the State Government and will be laid on the Table of the Sabha.

[English]

Alleged grabbing of Land in Delhi

6324. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some people are on the land grabbing spree in Ramesh Nagar, West Delhi;

(b) if so, the details thereof; and

(c) the details of the land that has been grabbed elsewhere in Delhi, by whom and steps taken to recover the land?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Plots in South Delhi

6325. SHRI KARIYA MUNDA: Will the Minister of URBAN DEVELOPMENT be pleased to state: